

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 26 of 2020**

**IN THE MATTER OF:**

**M/s Express Publications (Madurai) Ltd.**

**...Appellant**

**Versus**

**M/s Asianet News Network Pvt. Ltd. & Ors.**

**...Respondents**

**For Appellant: Mr. Abhay Anand Jena, Advocate.**

**For Respondent: None.**

**ORDER**

**03.03.2020** None present for Respondents. Learned counsel for Appellant states that he will check which of the Respondents are yet not served and take necessary steps. He may do so.

List the Appeal 'For Admission (After Notice)' on **07<sup>th</sup> April, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)